

**GOVERNMENT OF INDIA
COMMERCE AND INDUSTRY
LOK SABHA**

STARRED QUESTION NO:312
ANSWERED ON:20.03.2007
BAN ON EXPORT OF COMMODITIES
Khairi Shri Chandrakant Bhaurao;Murmu Shri Hemlal

Will the Minister of COMMERCE AND INDUSTRY be pleased to state:

- (a) the details of commodities banned for exports and those on which ban has been lifted during the current year;
- (b) whether the Director General of Foreign Trade has issued a notification banning the export of meat of goats and sheep;
- (c) if so, the details thereof; and
- (d) the details of steps taken by the Government to promote exports from the country particularly from Jharkhand?

Answer

THE MINISTER OF THE STATE IN THE MINISTRY OF COMMERCE AND INDUSTRY (SHRI KAMAL NATH)

(a) to (d): A Statement is laid on the Table of the House.

STATEMENT REFERRED TO IN REPLY TO PARTS (a) TO (d) OF LOK SABHA STARRED QUESTION NO.312 FOR ANSWER ON 20TH MARCH, 2007 REGARDING 'BAN ON EXPORT OF COMMODITIES'

- (a) Pulses, sugar, Bone in Meat of buffalo, Goat and Sheep, Wheat and Milk Powder were the commodities banned for export during 2006-2007. Out of these, the ban has been lifted in respect of Kabuli Chana and meat of goat and sheep.
- (b) & (c) Notification No 30 (RE-2006)/2004-2009 dated 21.8.2006 banning export of bone-in-meat was issued by Director General Foreign Trade. Ban on export of bone-in-meat of goats and sheep has since been lifted vide Notification No 46 (RE-2006)/2004-2009 dated 20th February, 2007
- (d) There are promotional measures like Assistance to States for Infrastructure Development of Exports (ASIDE); Market Access Initiative (MAI); Marketing Development Assistance (MDA) which are applicable to all states. The benefits under these schemes are available to Jharkhand also.